



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.01.2026

### **NOTICE**

Please take notice that the following matter listed in the Court – II on 08.01.2026 was not taken up. The next date of hearing in the matter is **14.01.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 21 of 2025 in Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Malay Kumar Sinha & Ors.	Gaurav M. Liberhan	Prateek Kumar Raveena Rai Moha Paranjpe Vinay Singh Col. A. Khanna (Ret.)-R8

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)